

(iv) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 702(E) ., dated the 12<sup>th</sup> November, 2024, exempting the categories of industrial plants, as mentioned therein, from the application of the provisions of sub-section (1) of Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, issued under the said sub-section of the said Act.

[Placed in Library. For (iii) and (iv), see No. L. T. 873/18/24]

(v) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 703(E) ., dated the 12<sup>th</sup> November, 2024, exempting the categories of industrial plants, as mentioned therein, from the application of the provisions of sub-section (1) of Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, issued under the said sub-section of the said Act.

[Placed in Library. See No. L. T. 872/18/24]

**Report and Accounts (2022-23) of LNIPE, Gwalior, Madhya Pradesh and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shrimati Raksha Nikhil Khadse, I lay on the Table a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Lakshmibai National Institute of Physical Education (LNIPE), Gwalior, Madhya Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1626/18/24]

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**REPORTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES  
(2024-25)**

**सुश्री कविता पाटीदार**(मध्य प्रदेश): महोदय, में अन्य पिछड़े वर्गों के कल्याण संबंधी समिति (2024-25) के निम्नलिखित की गई कार्रवाई संबंधी प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखती हूँ:-

- (i) First Report on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-Sixth Report (Seventeenth Lok Sabha) of the Committee on ‘Measures undertaken to secure representation of OBCs in employment and for their welfare in All India Institute of Medical Sciences (AIIMS)’ pertaining to the Ministry of Health and Family Welfare;
- (ii) Second Report on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-Seventh Report (Seventeenth Lok Sabha) of the Committee on ‘Measures undertaken to secure representation of OBCs in employment and for their welfare in Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL)’ pertaining to the Ministry of Steel;
- (iii) Third Report on Action Taken by the Government on the Observations/Recommendations contained in the Thirtieth Report (Seventeenth Lok Sabha) of the Committee on ‘Measures undertaken to secure representation of OBCs in employment and for their welfare in various Departments/ Organisations/ Institutions under Department of Personnel and Training (DoPT)’ pertaining to the Ministry of Personnel, Public Grievances and Pensions; and
- (iv) Fourth Report on Action Taken by the Government on the Observations/Recommendations contained in the Thirty-Third Report (Seventeenth Lok Sabha) of the Committee on ‘Measures undertaken to secure representation of OBCs in employment and for their welfare in Central Reserve Police Force (CRPF)’ under the Ministry of Home Affairs.

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#### **STATEMENTS BY MINISTER**

**Status of implementation of the recommendations contained in the 15th, 20th and 22nd Reports of the Department-Related Parliamentary Standing committee on External Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTIVARDHAN SINGH): Sir, I lay the following statements regarding:—